

ITEM NO.304

Court 7 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Miscellaneous Application No. 111/2021 in W.P.(C) No. 804/2020
(Arising out of impugned final judgment and order dated 27-11-2020 in
W.P.(C) No. 804/2020 passed by the Supreme Court Of India)

MADRAS BAR ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(IA No. 27760/2021 - APPLICATION FOR TAKING ON RECORD
IA No. 58960/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 27542/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 2727/2021 - CLARIFICATION/DIRECTION)

WITH

Diary No(s). 5122/2021 (PIL-W)

(IA No. 41438/2021 - APPLICATION FOR PERMISSION
IA No. 28120/2021 - CLARIFICATION/DIRECTION
IA No. 31843/2021 - INTERVENTION APPLICATION)

Diary No(s). 6543/2021 (PIL-W)

IA No. 35655/2021 - APPLICATION FOR PERMISSION
IA No. 35669/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 35659/2021 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 502/2021 (PIL-W)

(IA No.58790/2021-STAY APPLICATION)

Date : 31-05-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For the parties :

Mr. KK Venugopal, Ld. AG
Mr. Balbir Singh, Ld. ASG
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Mr. Rupesh Kumar, AOR

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Ms. Pankhuri Shrivastava, Adv

Mr. Alekshendra Sharma, Adv

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Mr. Sahil Tagotra, Adv
Mr. Shubro Mukherjee, Adv
Mr. Ivo D' Costa, Adv

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Ms. Pankhuri Shrivastava, Adv
Mr. Alekshendra Sharma, Adv
Mr. Pravesh Bahuguna, Adv

Mr. Rajeev Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 02.06.2021.

(GEETA AHUJA)
COURT MASTER

(ANAND PRAKASH)
COURT MASTER